F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 26.04.2017

ORDER NO. 59 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide order no. 55/2017 for CESTAT Delhi to the extent indicated below:-

On 28.04.2017 at 02:30 PM, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear following part-heard matters :

ST/941/2010 C/2954/2012 ST/51309/2016

On 28.04.2017 at 02:30 PM, Hon'ble Sh. S. K. Mohanty, Member (Judicial) will hear following ROM applications after the specially constituted Division Bench matters are over :

ST/ROM/50006/2017-SM in ST/847/11-SM ST/ROM/50244/2017-SM in ST/50658/14

On 28.04.2017 at 02:30 PM, Hon'ble Sh. B. Ravichandran, Member (Technical) will hear following Difference of Opinion matters :

ST/960,825/10 ST/3616/12

By Order 56/4/17 (A. Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.

